## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2010 CA Nos. 51/2015, 147/2015, 132/2015 & 83/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES: Mr. Rajeev Ramchandar Nanda

V/s. M/s. Ramchandar's Coaching Institute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Mayur Khandeparkar Adv for buck 418132
2. P.D. Lamper Adv for buck 418132
21 App 16 88 5

## **ORDER**

C.A. Nos. 51/2015, 147/2015, 132/2015 & 83/2016 In C.P. No. 44/397-398/CLB/MB/2010

Ld. Counsel for both sides are present.

At the request of Petitioner, time to file Rejoinder extended up to 24<sup>th</sup> December, 2016. List this matter for hearing on 2<sup>nd</sup> January, 2017.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 23.11.2016